

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

17.1.07

Mr. Shashi Sharma, learned counsel for  
Mr. Rajendra Pow, counsel for applicant/Petitioners  
Mr. T.P. Sharma, counsel for respondents:

Heard the learned counsel for  
the parties.

The cause stands disposed of by  
a separate order.

*Shashi Sharma*  
(T.P. Sharma)  
M(A)

*M.L. Chauhan*  
(M.L. Chauhan)  
M(A)

N IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,  
JAIPUR BENCH, JAIPUR.

*Jaipur, the 17<sup>th</sup> day of January, 2007*

**CONTEMPT PETITION NO. 11/2005**  
**IN**  
**ORIGINAL APPLICATION NO. 27/2003**

**CORAM :**

HON'BLE MR.M.L.CHAUHAN, JUDICIAL MEMBER  
HON'BLE MR.J.P.SHUKLA, ADMINISITRATIVE MEMBER

1. Shailendra Kumar Upadhyay s/o Sshri Tara Kant Upadhyaya r/o 32/72, Park Street, Swarn Path, Mansarovar, Jaipur.
2. Manoj Kumar Tiwari s/o Shri P.L.Tiwari r/o 180, Vidyut Nagar-A, Ajmer Road, Jaipur.
3. Vasudev Sharma s/o Late Shri R.N.Sharma r/o 1-B-73, Shiv Shakti Colony, Shastri Nagar, Jaipur.
4. Rakesh Mathur s/o Shri P.C.Mathur r/o 60/63, Pratap Nagar, Sanganer, Jaipur.
5. Surendra Saxena s/o Shri J.P.Saxena r/o 68/60, Pratap nagar, Sanganer, Jaipur.
6. Ghanshyam Kundara s/o Late Shri P.L.Kundara r/o F-13, Mahesh Nagar, Tonk Phatak, Jaipur.
7. Tulsi Ram Mahawar s/o Late Shri G.R.Mahawar r/o 70, Janakpuri-II Imli ka Phatak, Jaipur.
8. Sanjay Dutt Mathur s/o Shri P.D.Mathur r/o K-122, Laxman Path, Shyam Nagar, Jaipur.
9. Paan Kumar Sethi s/o Shri S.L.Verma r/o 137, Avadhpuri-II, Mahesh Nagar, Jaipur.
10. Shakul Ur Rehman s/o Shri M.P.Rahi r/o 791, Bandri ka Nasiq, Nal Bandu, Jaipur.
11. Ashok Ambwani s/o Shri Kishan Ambwani r/o 10/562, Kaveri Path, Mansarovar Colony, Jaipur.

All presently working as Production Assistant in Doordarshan Kendra, Jhalana Doongri, Jaipur.

*WV*

By Advocate : Ms.Shashi Sharma, proxy counsel for  
Mr.Rajendra Soni

... Applicants/Petitioners

Versus

1. Shri Naveen B.Chawla, Secretary, Ministry of Information & Broadcasting, Shastri Bhawan, New Delhi.
2. Shri Naveen Kunar, Director General, Doordarshan, Doordarshan Directorate, Copernicus Marg, New Delhi.
3. Shri G.G.Saxena, DDG (Admn), Doordarshan, 5<sup>th</sup> Floor, Doordarshan Bhawan, Copernicus Marg, New Delhi.
4. Shri Nand Bhardwaj, Director, Doordarshan Kendra, Jhalana Doongri, Jaipur.
5. Shri K.S.Sarma, CEO, Prasar Bharti, BCI, 11Ind Floor, PTI Building, Sansad Marg, New Delhi.
6. Shri Brijeshwar Singh, Director General, Akashwani Bhawan, Sansad Marg, New Delhi.
7. Smt.Vijay Laxmi Sinha, Dy.Director General (Admn), 142, Akashwani Bhawan, Sansad Marg, New Delhi.

By Advocate : Shri T.P.Sharma

... Respondents

**ORDER (ORAL)**

This Contempt Petition has been moved by the applicants/petitioners for the alleged violation of the order dated 22.8.2003, passed by this Tribunal in OA 27/2003.

2. Notice of this petition was given to the respondents. The respondents have placed on record copy of the order passed by the Hon'ble High Court, whereby the proceedings in the Contempt Petition have been stayed. Since the Contempt proceedings have been stayed, it will not be useful to keep this matter pending.

3. Accordingly, we are of the view that the present Contempt Petition can be disposed of with a liberty reserved to the applicants/petitioners either to file a fresh Contempt Petition or to move an application for revival of the Contempt Petition in case the stay is vacated by the Hon'ble High Court.

4. With these observations, the present Contempt Petition stands disposed of. Notices issued to the respondents are hereby discharged.



(J.P. SHUKLA)  
MEMBER (A)



(M.L. CHAUHAN)  
MEMBER (J)

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